



Ref. No. 7124/2021 HCB4

Dated 17/3/2021

RESOLUTION

An emergent meeting of the Executive Committee was held today i.e. 17.03.2021 via online mode for discussing maintaining of dignity of Hon'ble Bar Members. Various complaints have been received from the Hon'ble Bar Members regarding the disrespect meted to them in the court of Hon'ble Mr. Justice Harminder Singh Madaan. The Hon'ble Bench has insulted and misbehaved with our Hon'ble Member Sh. Parminder Singh Sekhon, a leading Criminal Lawyer practicing in this court for 17 years. It was resolved that Bar and Bench are two sides of same coin and Hon'ble Members of the Bar are entitled to be treated with equality with the Hon'ble Judges. Mutual respect between Bar and Bench is fundamental to maintenance of cordial relations. Any kind of insult or use of coercive language and snubbing attitude of the Hon'ble Members of the Bench is unacceptable and against the Constitutional scheme of things based on the maxim "*absit iniuria verbis*" and "*absit invidia*". The Executive Committee is committed towards upholding of the dignity of the Hon'ble Members of the Bar and also of the legal profession. Various instances of constant insults and use of language of disrespect by some of the Hon'ble Benches have been received in the Office of the Bar Association. The Hon'ble Judge in question was requested many times to treat the Hon'ble Members of the Bar on the principles of equality which is sine-qua-non for





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PUNJAB & HARYANA HIGH COURT BAR ASSOCIATION (REGD.)

PUNJAB & HARYANA HIGH COURT, SECTOR-1, CHANDIGARH-160001 (INDIA)

Ref. No. 1124/2021 HCB4

Dated 17/3/2021

maintaining the dignity of the Bar. However, repeated complaints have been received. It has been unanimously decided to boycott the court of Hon'ble Mr. Justice Harminder Singh Madaan from 18.03.2021 onwards. No Hon'ble Member of the Bar or non-member shall appear in the court of Hon'ble Mr. Justice Harminder Singh Madaan failing which disciplinary action shall be initiated against such a member.

Resolved unanimously.


G. B. S. DHILLON
PRESIDENT


CHANCHAL K. SINGLA
HONORARY SECRETARY

PUNJAB & HARYANA HIGH COURT BAR ASSOCIATION
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